

the past; four years by the attack of two particular pests Aphids and Prodenia and the indigenous pesticides are not competent to control this disease and that this pest ruins the crops on about one lakh acres of land every year; and

(b) whether Government have taken any action to import the more effective chemical popularly known as "Tanaran" from West Germany to wipe out the pest?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Chilly crop is affected in various degrees by thrips, aphids, mites and Prodenia in different parts of the country. No precise estimate of damage to chilly crop by aphids and Prodenia alone has been reported. However, an incidence of 2,605 hec. affected by thrips, mites, dieback and Prodenia on chillies along with 100 per cent control achieved by applying indigenously formulated Pesticides of Methy-lodemeton, Dithane Z—78 and Durs-ban was reported from Tamilnadu during October, 1979. Research trials under Coordinated Project showed that Dirhethoate 0.1 per cent was the best insecticide in controlling aphid population.

(b) In view of what has been stated in answer to part (a), question of import of Tanaran does not arise. Secondly it does not stand registered as yet under the Insecticides Act, 1968 for use in the country.

Death of a Child in the Pond of Cathedral Nursery School, Church Road, New Delhi

2505. SHRIMATI KANAK MUKHERJEE:

SHRI V. P. MUNUSAMY:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that an innocent child, name, Nehar Verma

alias Bobby, aged 4, S/o. Shri V. K. Verma, T. V. Cameraman (an old freedom fighter ward) died accidentally in the pond of Cathedral Nursery School, Church Road, New Delhi on 12-11-80 due to the negligence of the staff during school hours; and

(b) whether Government propose to frame rules to avoid such mishaps and save the lives of students in school premises in the Capital?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) According to the report received from the Commissioner of Police, Delhi, Nehar Verma alias Bobby, aged 4 years died accidentally due to drowning in the pond located in the garden of the residence of the padri of the Cathedral Church, adjacent to the Cathedral Nursery School, Church Road, New Delhi, on 12-11-80. No culpable negligence of the staff has been found.

(b) As the death of the child was accidental, Government do not propose to take any action in the matter.

Garages on Mehrauli Badarpur Road Quarters

2506. SHRI RAMANAND YADAV: SHRI PRASENJIT BARMAN:

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) what is the total number of blocks together with the types of accommodation on Mehrauli-Badarpur Road (Pushap Vihar), New Delhi where allottees of ground floor quarters have not been provided with garages;

(b) whether some Members of Parliament have written to him specifying the need for construction of garages in those quarters; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a)

(i) **Type-B**